

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 34 of 2015 (SZ) (THC)**

**Applicant(s)**

1. S.Pugazhendhi  
No.123, Meenavar Street,  
Cuddalore Taluk & District
2. S.Sivasankar, Cuddalore
3. G.K.Amirthalingam, Cuddalore

**Respondents**

Tamil Nadu State Pollution Control  
Board through the Member Secretary  
And others

**Legal Practitioners for Applicant(s)**

M/s.Ritwick Dutta and Rahul  
Choudhary

**Legal practitioners for respondent(s)**

Mrs.H.Yasmeen Ali for R1  
Mr.D.S.Ekambaram for R3  
M/s.E.Manoharan for R4  
Mr.Ramesh Venkatachalapathy for R2  
M/s.V.Suthakar, K.S.Viswanathan  
for R5

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 13<sup>th</sup> December, 2017</p> <p>The applicant today has filed a response to the Status Report filed by State Industries Promotion Corporation of Tamil Nadu termed as "rejoinder". Copies have been furnished to the respondents.</p> <p>List the matter on 17.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>